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Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.413 of 1987

(W.P. No. 316 of 1979)

Kuldip Singh ..... Applicant

Versus

Union of India & Others ..... Respondents

Hon.S.Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon. S.Zaheer Hasan, V.C.)

Shri K.K. Singh for the applicant

Shri V.K. Goel for the respondents.

The learned counsel for the applicant states that his client has been granted relief, ~~so~~ the application has become infructuous and the same should be dismissed. The application(W.P.No.316/79) is dismissed accordingly.

Member (A)

Vice Chairman

Dated the 18th Jan., 1988

RKM